GOVERNMENT OF INDIA AGRICULTURE LOK SABHA

UNSTARRED QUESTION NO:2846 ANSWERED ON:11.12.2012 WELFARE OF FISHERMEN Nishad Capt.(Retd.) Jainarayan Prasad

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government has allocated Rs 40 lakh and 75 thousand under the Centrally Sponsored Scheme for the welfare of fishermen in the year 1995-96 for providing houses, hand pumps, community halls and other facilities to 100 fishermen of Khagadia area in Bihar;
- (b) if so, the details thereof;
- (c) the number of houses and community halls constructed and hand-pumps provided under the scheme; and
- (d) the number of fishermen benefited under the scheme?

Answer

THE MINISTER OF STATE FOR AGRICULTURE AND FOOD PROCESSING INDUSTRIES (DR.CHARAN DAS MAHANT)

- (a) & (b): A proposal from Government of Bihar was received during 1993-94 for ` 38.94 lakh for construction of 100 houses, one community hall, 25 hand pumps and 10 lavatories at Nawal Kishor Singh tola at Gogri Anchal of Khagaria district of Bihar. A sum of ` 17.25 lakh was sanctioned towards Central share on 18.1.1994 & 24.2.1997 to the State Government.
- (c)& (d): As per the information provided by the Government of Bihar, the works could not be completed due to some local problems. A technical committee was constituted by the Government of Bihar to assess the works done by the engineers. The technical committee reported that work is under progress for 64 houses and that for 17 houses it is yet to start. The technical committee also reported that an additional ` 14.96 lakh will be required to complete the rest of the work. Government of Bihar has sanctioned the additional ` 14.96 lakh on 26.3.2011 for completion of the project as a whole.